

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/84(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	UNITED FUTURISTIC TRADE IMPEX PRIVATE LIMITED VS ALEX EXTRUSIONS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rashmi Singhee, Adv.] For the Operational Creditor

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Rabindra Kr. Mitra, Adv.]

Mr. Sobhan Kr. Pathak, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Ld. Counsel appearing on behalf of the Operational Creditor submits that she would bring-on-record the excel sheet of invoices through chart, and no other new documents be put, by way of supplementary affidavit before the next date of hearing.
3. The parties are requested to file their convenience notes before the next date of hearing.
4. List this matter for further consideration on **07.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**